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Title: Introduction of the Constitution (Amendment) Bill, 2008 (Insertion of new article 45 A).

SHRI C.K. CHANDRAPPAN (TRICHUR): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI C.K. CHANDRAPPAN : I introduce the Bill.

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